
(2024) 04 MAN CK 0007

Manipur High Court (Imphal)

Case No: Miscellaneous Case (Land Acquisition Appeal) No. 3 Of 2020

Deputy
Commissioner/Collector(LA)

APPELLANT

Vs

Chandam (N) Thoudam
(O) Kiranmala Devi & 2
Ors.

RESPONDENT

Date of Decision: April 3, 2024

Citation: (2024) 04 MAN CK 0007

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: RK Umakanta, H. Ishwarlal, Rohit

Final Decision: Disposed Of

Judgement